

12.08 hrs.

PAPERS LAID ON THE TABLE*[English]*

Annual Report of the Coal Mines Provident Fund Organisation, 1983-84 and statement showing reasons for delay in laying the papers.

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund Organisation for the year 1983-84 along with Audited Accounts.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. LT—1161/85]

Statement re : Textile Policy Annual Report, Annual Accounts and Review of the Central Silk Board for the year 1983-84 and statement showing reasons for delay in laying the papers

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : I beg to lay on the Table—

- (1) A statement (Hindi and English versions) on the Textile Policy.
[Placed in Library. See No. LT-1162/85]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 1983-84, under section 12-A of the Central Silk Board Act, 1984.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the

Central Silk Board, Bangalore, for the year 1983-84 together with Audit Report thereon, under sub-section (4) of section 12 of the Central Silk Board Act, 1984.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Silk Board, Bangalore, for the year 1983-84.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-1163/85.]

Report of the Comptroller and Auditor General of India, 1983-84—Union Government Railways) under Article 151(1) of the Constitution. Report on the working of the various Banks such as Punjab National Bank, Syndicate Bank etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table—

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1983-84—Union Government (Railways) under article 151 (1) of the Constitution.
[Placed in Library. See No. LT-1164/85.]
- (2) A copy of the Appropriation Accounts, Railways, for the year 1983-84, Part I—Review (Hindi and English versions).
[Placed in Library. See No. LT—1165/85.]
- (3) A copy of the Appropriation Accounts, Railways, for the

year 1983-84—Part II—Detailed Appropriation Accounts (Hindi and English versions). [Placed in Library. See No. LT 1166/85]

- (4) A copy of the Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for the year 1983-84 (Hindi and English versions).

[Placed in Library. See No. LT-1167/85]

- (5) A copy each of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970—

- (i) Report on the working and activities of the Central Bank of India for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-1168/85]

- (ii) Report on the working and activities of the Bank of India for the year ended the 31 December, 1984 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-1169/85]

- (iii) Report on the working and activities of the Punjab National Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. 1170/85]

- (iv) Report on the working and activities of the Bank

of Baroda for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. 1171/85]

- (v) Report on the working and activities of the United Commercial Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. 1172/85]

- (vi) Report on the working and activities of Canara Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. 1173/85]

- (vii) Report on the working and activities of United Bank of India for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-1174-85]

- (viii) Report on the working and activities of Dena Bank for the year ended the 31st December, 1984 along with Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-1175/85]

- (ix) Report on the working and activities of the Syndicate Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-1176/85]

- (x) Report on the working and activities of the Union Bank of India for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-1177/85]
- (xi) Report on the working & activities of the Allahabad Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-1178/85]
- (xii) Report on the working and activities of the Indian Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-1179/85]
- (xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-1180/84]
- (xiv) Report on the working and activities of the Indian Overseas Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-1181/85]
- (6) A copy each of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980 :-
- (i) Report on the working and activities of the Andhra Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-1182/85]
- (ii) Report on the working and activities of the Corporation Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-1183/85]
- (iii) Report on the working and activities of the New Bank of India for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-1184/85]
- (vi) Report on the working and activities of the Oriental Bank of Commerce for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Reports thereon.
[Placed in Library. See No. 1185/85]
- (v) Report on the working and activities of the Punjab and Sind Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-1186/85]

- (vi) Report on the working and activities of the Vijay Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-1187/85]

- (7) A copy each of the Annual Reports (Hindi and English versions) of the State Bank of India and its seven subsidiary banks viz State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Indore, State Bank of Mysore, State Bank of Patiala, State Bank of Saurashtra and State Bank of Travancore for the year ended the 31st December, 1984 along with Accounts and the Auditor's Report's thereon. [Placed in Library. See No. LT-1188/85]

Annual Report and Review on the working of the Tea Trading Corporation of India Limited, Calcutta for the year, 1982-83 and a Statement showing reasons for delay in laying papers on the Table.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & SUPPLY (SHRI P. A. SANGMA) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English Versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Review by the Government on the working of the Tea Trading Corporation of India Limited, Calcutta, for the year 1982-83.
- (ii) Annual Report of the Tea Trading Corporation of India Limited Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT-1189-85).

12.09 hrs

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Coal Mines (Conservation and development) Amendment Bill, 1985, which has been passed by the Rajya Sabha at its sitting held on the 25th July, 1985,"

COAL MINES (CONSERVATION AND DEVELOPMENT) AMENDMENT BILL, 1985 (AS PASSED BY RAJYA SABHA)

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the Coal Mines (Conservation and Development) Amendment Bill, 1985, as passed by Rajya Sabha.

(Interruptions)

[Translation]

MR. SPEAKER : Why are you wasting my time ?

(Interruptions)

SHRI NARESH CHANDRA CHATURVEDI : Sir, at least listen to the complete news....

(Interruptions)